

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

Original Application No. 62/869/2020
This the 28th day of September, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Mohammad Farhan (aged 28 yrs), S/o Late Mohammad Maqbool Tantray, R/o Noorbagh, Baramulla.
2. Sumaiya Rasool (Aged), D/o Ghulam Rasool Dar, R/o Tawheed Bagh, Batapora, Sopore.
3. Vasu Upadhyaya (Aged), S/o Shri Ravinder Padha, R/o Ward No.1, Plice Line, Kathua.
4. Ashwani Kumar (Aged 34 yrs), S/o Shri Bagwan dass, R/o Vpo kootah Tehsil Hiranagar, Kathua.

.....Applicants

(Advocate: Mr. Rohit Kotwal)

Versus

1. Principal Secretary to Government of Jammu & Kashmir.
2. Commissioner Secretary FCS&CA, Jammu & Kashmir.
3. Deputy Director, FCS&CA, Jammu & Kashmir.
4. Joint Director, FCS&CA, Jammu & Kashmir.

.....Respondents

(Advocate: Mr. Sudesh Magotra)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

During the course of arguments, learned counsel for applicants of the case Mohammad Farhan & Others submits that he would be satisfied if the O.A. is disposed of by directing the respondents to treat this O.A. as the representation of the applicants and reconsider the short listing of the applicants called for interview and that while reconsidering the matter, look into the advertisement that weightage should be given to candidates who were already working in J&K ePDS.

2. Looking to the submission of learned counsel for the applicant, respondents are directed to consider the present O.A. as representation of the applicants and reconsider the short listing of the applicants on the basis of the conditions mentioned in the advertisement—Notification No.1 FCS and CA of 2020 dated 05.02.2020 by way of reasoned and speaking order within a period of two weeks from the date of receipt of a copy of this order with intimation to the applicants. It is made clear that no observation has been made on the merit of the case by us.

3. Accordingly, O.A. is disposed of. No costs.

(ANAND MATHUR.)
MEMBER (A)
sk/s/-

(RAKESH SAGAR JAIN)
MEMBER (J)